

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1200/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Ganpati Chemicals & Minerals
V/s.
Jejani Pulp Paper Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Dr S.K. Jor	P.C.S. Jor Petitioner	
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ORDER

C.P. No. 1200/I&BP/NCLT/MB/MAH/2017

1. Ld. Representative of the Petitioner is present.
2. A letter on record dated 25th September, 2017, addressed to the Registrar of this Tribunal by the Advocate of the Petitioner, stated that in respect of the same Operation Debtor, TCP No. 988 of 2017 is pending hearing before Court Room No.1, NCLT Mumbai Bench, stated to be transferred from the Hon'ble High Court of Bombay, Nagpur Bench.
3. Registry is directed to report the correct position. In case two files are running simultaneously, the same should be clubbed and placed before one Bench.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 21.11.2017

vkr

Sd/-

M.K. Shrawat
Member (Judicial)